# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

## UNSTARRED QUESTION NO. 2784. TO BE ANSWERED ON TUESDAY, THE 18<sup>TH</sup> MARCH, 2025.

#### EASE OF DOING BUSINESS

#### 2784. SHRI SHAFI PARAMBIL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government still follows the ranking of States in terms of Ease of Doing Business;
- (b) if so, the details of criteria for ranking of States under the Ease of Doing Business Category
- (c) if not, whether there are any new criteria for ranking the business-friendly policies of the State Governments and if so, the details thereof; and
- (d) the details of new criteria for ranking States for their business friendly policies alongwith the details of the ranking of States under the new criteria?

#### **ANSWER**

#### वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

(a) to (d): Central Government has persistently worked under the Business Reforms Action Plan (BRAP) to enhance the business environment in India, attract investments, stimulate economic growth and foster a regulatory framework that is more business-friendly. As part of this initiative, States and Union Territories (UTs) in the country are assessed on the basis of their implementation of designated reform parameters into following four percentage-based categories:

TOP ACHIEVERS: which score above 90% ACHIEVERS: which score 80% to 90% which score 70% to 80% ASPIRERS: which score Below 70%

In the Business Reform Action Plan (BRAP) 2024, these categories are determined with 30% weightage assigned to evidence submission and 70% to user feedback.

### Details of state/UTs categories in BRAP 2022 Survey

Y Category	
(which encompasses states and UTs with established business and citizen-centric systems).	
B2G (Business Centric reforms)	
Category	States/UTs
	GUJARAT
	ANDHRA PRADESH, TELANGANA, MAHARASHTRA, HARYANA, UTTAR PRADESH, UTTARAKHAND, ODISHA, HIMACHAL PRADESH, PUNJAB, MADHYA PRADESH, TAMIL NADU, KERALA, KARNATAKA, CHATTISGARH, WEST BENGAL, BIHAR, GOA, JHARKHAND, RAJASTHAN, ASSAM, DELHI, J&K
C2G	
(Citizen Centric reforms)	
Category	States/UTs
	KERALA, GUJARAT, TELANGANA, MAHARASHTRA, TAMIL NADU, UTTARAKHAND, HARYANA, MADHYA PRADESH, ODISHA, KARNATAKA, RAJASTHAN, HIMACHAL PRADESH, ANDHRA PRADESH, UTTAR PRADESH, GOA, BIHAR, DELHI, WEST BENGAL, ASSAM, CHATTISGARH, J&K, JHARKHAND, PUNJAB
X Category	
(includes northeastern states excluding Assam and UTs excluding Delhi)	
B2G	
(Business Centric reforms)	
Category	States/UTs
ASPIRERS	DADAR & NAGAR HAVELI AND DAMAN &DIU, TRIPURA, CHANDIGARH, MEGHALAYA, MANIPUR, MIZORAM, PUDUCHERRY, ANDAMAN & NICOBAR ISLANDS, ARUNACHAL PRADESH
C2G	
(Citizen Centric reforms)	
Category	States/UTs
	CHANDIGARH, DAMAN &DIU, MEGHALAYA, ANDAMAN, TRIPURA, PUDUCHERRY, MIZORAM, ARUNACHAL PRADESH, MANIPUR

\*\*\*\*\*